Free Trade Zones

3451. SHRIMATI MADHURI SINGH: Will the Minister of COM-MERCE be pleased to state:

- (a) whether there has been scientific evaluation of free trade zones; and
- (b) if so, the additional steps proposed to be taken for making such zones a greater instrument of export promotion?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) The activities of the two free trade zones, viz. Kandla Free Trade Zone and Santacruz Electronics Export Processing Zone, Bombay are constantly under review with a view to increasing exports. In the case of Kandla Free Trade Zone, Kaul Committee has gone into the various problems hindering the progress of the Zone.

(b) In addition to the existing facilities and concessions available in the two free trade zones, Government have announced a tax holiday in lieu of the existing concessions available under the Income Tax Act 1961 to the units in the free trade zones. The existing units set up in the pevious years 1977-78, 1978-79 and 1979-80 have been given the option to avail of the facility for the remaining peiod out of total 5 years. Proceedings of the same there was been to

Visit of the Delegation of Federation of Indian Chamber of Commerce and Industry to South East Asian Countries

3452. SHRI BHIKHU RAM JAIN: will the Minister of COMMERCE be pleased to state:

(a) whether during the recent visit of the South-East Asian Countries by a delegation of the Federation of Indian Chamber of Commerce and Industry, some concrete proposals were put forward for investment by Hong Kong in Indian industry, provision of finance 4333 LS-6.

to projects in India and a close trade relation between the two countries; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) No.

(b) Does not arise.

राजस्थान में प्रामीण वेंकों की स्थापना

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3 45 4. श्री वृद्धि चन्द्र औन : क्या चित्तमंत्रीयह बनाने की धूपा करेंगे कि:

- (क) राजस्थान में किन-किन स्थानों पर ग्रामीण बैंकों की स्थापना की गई है श्रीर ऐसे बैंकों की स्थापना का मानदण्ड क्या है ;
- (ख) राष्ट्रीयञ्चत बैंकों द्वारा उपलब्ध तराई गई स्विधाओं के अतिरिक्त ग्रामीण बैंकों द्वारा ग्रामीण लोगों को भ्रौर क्या ग्रन्य विशेष स्विधाएं प्रदान की गई हैं ;

grange and proceedings.

- (ग) क्या यह सच है कि ग्रामीण लोगों को ऋण देकर किसानों की श्रायिक दका सुधारने में ग्रामीण वैंकों ने राष्ट्रीयकृत बैंकों की अनेक्षा ज्यादा मुक्रिय भूमिका निभाई है ; १९६५ १९ १५ १५ १५
- (घ) राजस्थान के सीमावर्ती जिले वाडमेर ग्रीर जैसलमेर जो देश के सबसे ज्यादा पिछड़े जिले हैं ग्रीर जहां ग्रामीण प्रयं-व्यवस्था पूरी तरह से पिछड़ी हई है, में ग्रामीण बैंकों के खोले जाने में भेदभाव बरते जाने के क्या कारण हैं; भीर
- (इ) ग्रामीण लोगों की श्रावश्यक जरूरतों को पूरा करने के लिए इन पिछड़े जिलों में किस निश्चित तिथि तक ग्रामीण बैंक खोले जाएँगे?